

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 209

Company Appeal-245/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 26(3), New Delhi ... Applicant/Petitioner

Versus

RoC (M/S Vision Realcon Pvt. Ltd.) & Ors. ... Respondent

Under Section: 252

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 14.05.2024.

**SD/-
(COURT FFICER)**